- (क) क्या यह सच है कि नैरोबी में हाल में भारतीयों के विरुद्ध उपद्रव हुए हैं ;
- (ख) यदि हां, तो उन का ब्यौरा क्याहै : और
- (ग) क्या यह सच है कि वहां रहने वाले भारतीय अनेक भेदभावों से संत्रस्त है ?

#### t [ANTI-INDIAN RIOTS IN NAIROBI

- ♦372. SHRI A. B. VAJPAYEE: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that anti-Indian riots took place in Nairobi recently;
  - (b) if so, what are the details thereof; and
- (c) whether it is a fact that Indians living there are subjected to various discriminations?]

वैवेशिक-कार्य संज्ञालय में उपमंत्री (श्री दिनेश सिंह) (क) श्रीर (ख) भारत सरकार को ऐसी कोई सूचना नहीं मिली है।

ttTHE DEPUTY MINISTER m THE MINISTRY OP EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) The Government have received no such information.

(c) No, Madam.]

# TARAPUR ATOMIC POWER PROJECT

- \*373. SHRI N. M. LINGAM: Will the PRIME MINISTER be pleased to state:
- (a) the progress so far made in the setting up of the first atomic power station at Tarapur; and
- (b) whether any preliminary steps have been taken towards the establishment of the second and third atomic power plants?
  - f[] English translation.

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Global tenders for the construction of a complete atomic power station at Tarapur were invited and seven tenders were received by August 31, 1961, which was the last date for the submission of tenders. Of these seven, one is from Canada, one from France, two from the United Kingdom and three from the United States of America. Their evaluation has been completed, but a final decision regarding the selection of the most suitable tender has not yet been taken.

Meanwhile, preparatory work, such as acquisition of land, construction of access road, arrangements for water supply and power, building temporary offices, etc. has been undertaken and is making good progress. A townsliip for housing the staff of the power station is also being planned.

- (b) Yes. In pursuance of an authority given to the Department of Atomic Energy by the Planning Commission to select a suitable site for a nuclear power station in the area of Delhi-Punjab-Rajasthan-Uttar Pradesh, a Site Selection Committee of experts has been set up not only for the selection of a suitable site in this area but also in other areas for locating additional nuclear power stations, whenever the need arises. Government have not taken so far the decision to set up any nuclear power station oth"r than the one at Tarapur. They have, however, accepted the Committee's recommendatio
- n that the second station when approved, should be located at Rana Pratap Sagar in Rajasthan. The Government of Rajasthan have accepted the conditions laid down by the Government of India for the location of a power station in the State.

## COMMUNITY .DEVBXortvrENT (PROGRAM-MES m GOA, Dm and Daman

•374 SHRI R. N. KAKATI: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that th« community development programmes are being extended to the Union Territory of Goa, Diu and Daman: and!
- (b) if so, what are the broad outlines of the programmes?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Madam.

The Community Development Programme for Goa, Daman and Diu will be on the same pattern as in other parts of the country, namely<sub>1</sub> intensification of agriculture, animal husbandry and rural industries in addition to matters like social education, adult literacy, etc,

#### GOVERNMENT PUBLICATIONS PUBLISHED IN ASSAMESE

•375. SHRI R. N. KAKATI: Will the Minister of Information and Broadcasting be pleased to state the number of Government publications that have been translated and published by his Ministry in Assamese?

THE MINISTER OF INFORMATION AND BROADCASTING (Dr. B. GOPALA REDDI): Twenty-eight publications have been translated and published in Assamese by the Publications Division of this Ministry since

#### 'G' TYPE QUARTERS FOR CLASS III OFFICERS

\*376. SHRI S. C. DEB: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to

- (a) whether any quota of 'G' type quarters has been earmarked by Gov ernment for allotment to the Class III Officers promoted from Class rV who are in possession of Class IV quarters;
- (b) what is rthje number of such Class III Officers who were allotted quarters during the last three years and how many of them are still on the waiting list; and

(c) by what time Government expect to provide them with accommodation?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA):

(b) and (c) 160 Class III Officers occupying Class rV accommodation were allotted 'G' class quarters during the last 3 years. The number of such officers on the waiting list varies from time to time depending on the promotion of officers from Class IV occupying Class IV accommodation to Class III service. In all such cases, accommodation of the entitled class is allotted to them in turn from the General Pool.

# STRIKE NOTICE BY THE HINDUSTAN ANTIBIOTICS MAZDOOR SANGH

- \*377. SHRI B. D. KHOBARAGADE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that a strike notice has been served by the Hindustan Antibiotics Mazdoor Sangh of Pimpri on the Hindustan Antibiotics Limited;
- (b) if so, what are the grievances of the employees; and
- (c) what efforts have been made to redress those grievances?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) to (c). A statement is laid on the of the Sabha.

### STATEMENT

- (a) Yes, Madam.
- (b) and (c) The Charter of De submitted by the Hindustan mands Antibiotics Mazdoor Sangh consists, among others, of the following de mands in respect of certain categories of workers:
  - (i) revision of the scales/rates of pay.
  - (ii) increase in dearness allowance;
  - (iii) payment of several types of extra allowance; and